## 2873 Written Answers

West Punjab, (iii) North Western Frontier Province, (iv) Baluchistan, (v) East Bengal, and (vi) Kashmir;

(b) the total number of claimants;

(c) how many displaced persons were allotted land on (i) temporary basis, (ii) quasiparmanent basis, and (iii) permanent basis; and

(d) when Government intend to settle all the claims?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J K. BHONSLE): (a) (i) 34-65 lac acres.

(ii) 36;42 lac standard acres.

(iii) 3;96 ,ailc acres.

(iv) 0:19 lac acres.

(v) and (vi). The displaced persons from these areas were not entitled to file their claims for lands.

(b) 8,63,090.

(c) (i) 56,736 displaced persons had been allotted lands on temporary basis upto 30-12-53, in different States.

(ii) 4,84,335.

(iii) Nil.

(d) Every possible effort is being made to expedite the allotments.

## BUILDINGS OWNED BY FORMER INDIAN STATES IN DELHI

211. SHRI M. VALIULLA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of buildings in Delhi belonging to the Governments or the Rulers of former Indian States which have been (i) taken by the Central Government on lease, (ii) purchased; and (iii) requisitioned; and

(b) whether any of these buildings are leased by Government to others and, if so, the number of such buildings? 10 RSD—3. USTED FOR WORKS HOUSE

THE MINISTER FOR WORKS. HOUSING AND SUPPLY (SARDAR SWARAN SINGH):

(a) (i) on lease	 13
(ii) purchased	 1
(iii) requisitioned	 5

(b) Yes, Sir; 6 have been rented out to foreign embassies and interna tional organisations.

## EXPORT OF MANGANESE PRODUCED m SANDUR AREA

212. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the number of quota holders for export of manganese ore produced in Sandur area in Bellary District;

(b) out of them, how many are mine-owners;

(c) what is the percentage of the quota of mine-owners; and

(d) what are the transport facilities granted to these mine-owners who hold quotas?

.THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISH-NAMACHARI): (a) Export of manganese ore moving over the Bellary-Hospet, meter gauge sector (which includes Sandur area also) for shipment through Madras port, is regulated on quota basis. The ore moved from this sector for export through other ports is licensed freely. For export of manganese ore from Bellary-Hospet (including Sandur area) through Madras port, there are only four quota holders during the period January-June 1955.

(b) Three out of four are mine-owners.

(c) Mine-owners have been granted quotas equivalent to 5 per cent, of their production during any of the three years 1951, 1952 and 1953 and their share of allotment is 80 per cent, as against 20 per cent, of one established shipper.

(d) Available rail transport facili ties are distributed amongst the quota